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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 5736/2025, CM APPL. 26168/2025, CM APPL. 31973/2025
ALL INDIA PICKLEBALL ASSOCIATIONPetitioner

Through: Mr. Dayan Krishnan, Sr. Advocate
along with Mr. Gautam Narayan, Mr.
Hemant Phalpher, Mr. R. A. Iyer, Ms.
Disha Joshi and Mr. Sukrit Seth, Advs.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Jayant Mehta, Sr. Advocate along
with Ms. Arunima Dwivedi, CGSC,
Mr. Aakash Pathak, GP, Ms. Pinky
Pawar, Mr. Sainyam Bhardwaj,
Advocates and Mr. Mohd. Zeeshan,
Consultant for UOI.

Mr. Rajshekhar Rao, Sr. Advocate
along with Mr. Ashish Verma, Mr.
Saksham Thareja, Mr. Nikhil Thakur
and Mr. Kartikey Bhargava, Advs. for
R-2.

Mr. D. N. Goburdhan, Sr. Advocate
along with Mr. Kunal Kohli, Ms.
Shreyha Kohli, Advocates for proposed
Respondent no.3.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

27.05.2025

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1. Arguments heard.
2. Judgment is reserved.
3. The parties are at liberty to file their short synopsis of submissions, not exceeding five pages, within a period of four weeks from today.

SACHIN DATTA, J

MAY 27, 2025/r